

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3260

TO BE ANSWERED ON AUGUST 07, 2018.

UPGRADATION OF FLATS

NO. 3260 SHRI KAUSHAL KISHORE :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the upgradation work e.g. tile fitting, POP, changing of old doors/windows etc. are not being done in the flats allotted under type III and type IV quarters to the Government employees in Laxmibai Nagar, DIZ area, D-Sector, BKS Marg, etc. alongwith the other Government colonies in Delhi; and
- (b) if so, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) & (b): Upgradation works in Type III and Type IV quarters of DIZ area, D-Sector, BKS Marg etc. alongwith the other Government Colonies are being done in phased manner as per provisions of Ministry of Housing and Urban Affairs O.M. No. 18/25/2015-W-I/DG dated 08.03.2018. In terms of provisions of the said O.M., the General Pool Residential Accommodation (GPRA) Flats above 60 years of age shall not be included in the new upgradation scheme. Minimum maintenance shall be allowed to keep them functional. As such upgradation works are not being carried out in quarters of Laxmibai Nagar, being more than 60 years of age.
